

cerned and the Central Government, be deputed for services under the Central Government or another State Govt. Under this rule to Central Govt. consider the request of a State Government for services of IAS/IPS officers borne on the cadre of another State in public interest. The Central Government have also been considering requests for short term inter-cadre deputation on compassionate grounds to enable the officers concerned to tide over his personal and domestic problems.

Andhra Pradesh request for assistance to curb Naxalites

1270. SHRI B. KRISHNA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Andhra Pradesh Government has sought assistance to curb Naxalities;

(b) what steps Government have taken in this regard; and

(c) whether any assistance has been extended to the Andhra Pradesh Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU):

(a) to (c) Yes, Sir. Government of Andhra Pradesh had sought assistance for deployment of 4 battalions of CRPF. Taking into account the present overall deployment of the CRPF and in particular the requirements in connection with elections in Assam it was no found possible to place any Force at the disposal of the State Government. They were however advised to seek additional police force from the neighbouring States.

Bank officers on deputation to the CBI

1271. SHRIMATI USHA MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether bank officers are being taken on deputation to the C.B.I.; and

(b) if not, whether Government propose to induct bank officers in C.B.I., on deputation with a view to effectively investigating alleged cases of bank frauds?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. HIDAMBARAM):

(a) and (b) Central Bureau of Investigation has a post of Technical Officer (Banking) to be filled up by a suitable Bank Officer on deputation. However, there is considerable difficulty in securing the services of a bank officer with sufficient experience to fill this post. Hence CBI, have obtained the services of an officer of State Bank of India on loan basis to assist in investigation of bank fraud cases.

Re-employment of retired defence personnel in police force

1272. SHRIMATI USHA MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to re-employ Sommel, in various Police forces in equivalent ranks on which they retired without a break in service?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): Instructions already exist for re-employing retired defence personnel in Central Reserve Police Force, Border Security Force, Indo Tibetan Border Police and Central Industrial Security Force.

Election to the Posts of Directors, Kendriya Bhandar

1273. SHRI J. P. GOYAL: Will the PRIME MINISTER be pleased to state: